

ITEM NO.3

COURT NO.2

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s).3122/2024

SONALI GOSWAMI

Petitioner(s)

VERSUS

SAGAR KHANDELWAL

Respondent(s)

(IA No. 267607/2024 - EX-PARTE STAY)

Date : 22-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Ms. Vishakha, AOR  
Mr. Ajay Gupta, Adv.  
Ms. Surbhi Gupta, Adv.

For Respondent(s) Mrs. Priya Puri, AOR  
Ms. Pinki Aggarwal, Adv.  
Mr. Anuj Gupta, Adv.  
Ms. Parul Sharma, Adv.  
Ms. Ritim Mangla, Adv.  
Mr. Sharad Kumar Puri, Adv.  
Mr. Vibhav Srivastava, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. As per the Mediation Report dated 21.05.2025, the Mediator has sought some more time for mediation.
2. Four weeks' time is granted for the said purpose.
3. Post the matter for hearing on 31.07.2025.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR